

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-21/2005/333/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati the 19<sup>th</sup> January, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJB.I-11/2023-24/180 dtd. 10.01.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 13.01.2024 till the morning of 17.01.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-21/2005/334/A, dated 19.01.2024**

Copy to:

✓ The Project Manager, Gauhati High Court.



**REGISTRAR (VIGILANCE)**

